

Issue of Import Licences

1634. SHRI BIREN ENGTI:
SHRI B. K. DAS-
CHOWDHURY:

Will the Minister of COMMERCE be pleased to state:

(a) whether some of the licences in Pondicherry, Yaman and Mahe have confessed that they have traded their licences; and

(b) whether any imports have been made on the basis of these licences?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) None of the licencees confessed about trading in the licences;

(b) Imports in respect of two licences for a total value of Rs. 50,000 have been made. However, the goods have not been cleared by the Customs pending further advice from the Import Trade Control authorities.

Central Assistance to Madhya Pradesh for Flood Relief

1635. SHRI BHAGIRATH
BHANWAR:

Will the Minister of FINANCE be pleased to state:

(a) whether the Central Government have declined to provide funds to the Government of Madhya Pradesh for flood-relief purposes.

(b) if not, the division-wise assistance given by the Centre to the State Government for the purpose; and

(c) the total loss suffered by the State on account of flood?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):

(a) The Government of Madhya Pradesh have not asked for financial assistance for flood relief purposes in the current financial year.

(b) Does not arise.

(c) The State Government have reported a total damage of Rs. 88.38 lakhs caused by floods to houses, crops and public utilities in the current year.

केन्द्रीय मंत्री द्वारा श्री युसुफ पटेल को आतिथ्य देना

1636. श्री साधव राव सिन्धिया
श्री हुकम चन्ध कछवाय :
श्री ईश्वर चौधरी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस समाचार की ओर दिलाया गया है कि कुख्यात तस्कर श्री युसुफ पटेल हाल ही में एक केन्द्रीय मंत्री के आतिथ्य रहे थे ,

(ख) यदि हा, तो ऐसा किस परिस्थितियों में हुआ और इन बारे में पूर्ण तथ्य क्या है ;

(ग) सरकार द्वारा इस मामले में क्या कार्यवाही की गई है अथवा की जानी है, और

(घ) क्या श्री पटेल ने कुछ समय पूर्व मुखविर के रूप में सरकार को सहायता देनी चाही थी परन्तु उसे अस्वीकार कर दिया गया था और यदि हा, तो इस बारे में पूर्ण तथ्य क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्रनब कुमार मुखर्जी) :

(क) में (घ) : सरकार के पास कोई विशिष्ट सूचना नहीं है। अतः, इस मामले में कोई कार्यवाही करने का प्रयत्न ही नहीं उठता।

Scheme devised by Government in regard to general transfer of resources from the Centre to States

1637. SHRI ARJUN SETHI: